

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

RA No.17/2005

in

OA No.317/1999

New Delhi this the 11th day of April, 2005.

**HON'BLE MR. SHANKER RAJU, MEMBER (J)
HON'BLE MR. S.C. CHAUBE, MEMBER (J)**

Union of India & 4 others

-Applicants

-Versus-

Harish Chandra Gulati

-Respondent

ORDER (By Circulation)

By Mr. Shankar Raju, Member (J):

This RA is directed against an order passed by the Tribunal in OA-317/1999 on 30.9.2004.

2. The scope of review under Section 22 (3) (f) of the Administrative Tribunals Act, 1985 read with Order XLVII , Rules (1) and (2), lies in a narrow compass. We have perused our order dated 30.9.2004 and do not find any error apparent on the face of the record or discovery of any new and important material, which, even after exercise of due diligence, was not available with the review applicants. If the review applicants are not satisfied with the order passed by the Tribunal remedy lies elsewhere. By way of this review, review applicants seek to re-argue the matter, which is not permissible. The Apex Court in **Union of India v. Tarit Ranjan Das**, 2004 SCC (L&S) 160, observed as under:

“13. The Tribunal passed the impugned order by reviewing the earlier order. A bare reading of the two orders shows that the order in review application was in complete variation and disregard of the earlier order and the strong as well as sound reasons contained therein whereby the original application was rejected. The scope for review is

By Speed Post

Dated : 11th April, 2005.

To

The Deputy Registrar,
Central Administrative Tribunal,
Lucknow Bench,

Sub: Forwarding orders in RA No.18/2005 in OA No.317/1999 – (UoI & Ors. v. H.C. Gulati) decided by Hon'ble Member (J) Shri Shanker Raju and Hon'ble Member (A) Shri S.C. Chaube.

Sir,

I am directed to forward herewith original order in the aforesaid R.A, duly signed by Hon'ble Shri Shanker Raju, Member (J) along with part 'A' of RA file, for further necessary action at your end.

Kindly acknowledge the receipt.

Thanking you,

Yours faithfully,

Sanjeev Kaushik
(Sanjeev Kaushik)
P.S. to Hon'ble Shri S.Raju,
Member (J)

Encl. : As above.